

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 451 of 2020**

**IN THE MATTER OF:**

**Sun Paper Mill Ltd.**

**...Appellant**

**Versus**

**S. Dhanapal & Ors.**

**...Respondents**

**Present:**

**For Appellant: None.**

**For Respondents: Mr. Kunal Tandon and Ms. Richa Sandilya, Advocates for R-2, 3 & 4.**

**ORDER**  
**(Through Virtual Mode)**

**25.06.2020:** There is no appearance on behalf of the Appellant. Mr. Kunal Tandon, Advocate appears on behalf of the Respondent No. 2, 3, & 4. Respondents No. 2, 3, & 4 may file their reply affidavit within two weeks. Rejoinder, if any, may be filed within one week thereof.

Registry to issue fresh notice for service on Respondent No. 1 and 5 through all available modes.

List the appeal 'for Admission (After Notice)' on **23<sup>rd</sup> July, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Alok Srivastava]**  
**Member (Technical)**

*am/nn*